



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/678 1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Presiding officer, Labour Court, Dibrugarh.

Dated Guwahati the 3rd February, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. No.LCD.11A/2020 Dated, dtd. 01.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 03.02.2020 along with headquarter leave permission w.e.f. the evening of 01.02.2020 till the morning of 04.02.2020, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/679 1A, dated 3.2.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdsr